

IN THE CENTRAL ADMINISTRATIVE TRIBUNAL HYDERABAD BENCH
AT HYDERABAD
O.A. NO. 1398 of 1993.

Dated: 12.11.1993.

Between

P. Murugan

...
And

Applicant

1. The Union of India, Ministry of Railways, represented by Chairman, Railway Board, New Delhi.
2. The Chairman, Railway Board, Rail Bhavan, New Delhi.
3. Shri. A.N. Shukla, Chairman, Railway Board, Rail Bhavan, New Delhi.
4. The Member(Staff), Railway Board, Rail Bhavan, New Delhi.
5. The Secretary(Estt.), Railway Board, Rail Bhavan, New Delhi.
6. The General Manager, South Central Railway, Rail Nilayam, Secunderabad.
7. Shri. R.K. Palhan, Divisional Railway, Manager, Central Railway, Nagpur.

...
Respondents

Counsel for the Applicant : Sri. V. Venkateswara Rao

Counsel for the Respondents : Sri. D. Gopal Rao, SC for Rlys

CORAM:

Hon'ble Mr. Justice V. Neeladri Rao, Vice Chairman
Hon'ble Mr. R. Ranga Rajan, Administrative Member

The Tribunal made the following order:-

Post this OA at the top of the list before 2nd Court on 22.11.1993. Shri. D. Gopal Rao, learned standing counsel for the respondents submitted that as the applicant had not sufficient time to make arrangements for reporting at the new station, and as this OA is also directed to be posted for hearing on 22.11.1993, the Railway Board has no objection to extend the joining time till 1-12-1993. (The applicant handed over the charge on 5.11.93 and the normal joining time is 15 days).

Deputy Registrar (Judicial)

Copy to:-

1. Chairman, Railway Board, Union of India, Ministry of Railways, New Delhi-011.
2. The Chairman, Railway Board, Rail Bhavan, New Delhi-011.

Contd:...2/-

(C2)

3. Shri. A.N.Shukla, Chairman, Railway Board, Rail Bhavan, New Delhi-011.
4. The Member(Staff), Railway Board, Rail Bhavan, New Delhi-011.
5. The Secretary (Estt.), Railway Board, Rail Bhavan, New Delhi-011.
6. The General Manager, South Central Railway, Rail Nilayam, Secunderabad.
7. Shri. R.K.Palhan, Divisional Railway Manager, Central Railway, Nagpur.
8. One copy to Sri. V.Venkateswara Rao, advocate, CAT, Hyd.
9. One copy to Sri. D.Gopal Rao, SC for Railways, CAT, Hyd.
10. One spare copy.

RSP

OA 139893

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APPROVED BY

IN THE CENTRAL ADMINISTRATIVE TRIBUNAL
HYDERABAD BENCH AT HYDERABAD

THE HON'BLE MR. JUSTICE V. NEELADRI RAO
VICE CHAIRMAN

AND

THE HON'BLE MR. A. B. GORTHI : MEMBER(A)

AND

THE HON'BLE MR. T. CHANDRASEKHAR REDDY
MEMBER(JUDL)

AND

THE HON'BLE MR. P. T. TIRUVENGADAM : M(A)

Dated: 12/11/1993

ORDER/JUDGMENT.

M.A./R.A./C.A. NO.

O.A. No.

T.A. No.

(W.P.)

in
1398793

Admitted and Interim directions
issued

Allowed.

Disposed of with directions

Dismissed.

Dismissed as withdrawn

Dismissed for default.

Rejected/Ordered.

No order as to costs.

pvm

